

Annexure-1

Name of the corporate debtor: Gujarat Oleo Chem Limited ; Date of commencement of liquidation: 17.01.2018; List of stakeholders as on: 23.04.2018

List of secured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee						% share in total amount of claims admitted
1	Stressed Assets Stabilization Fund	Nil	16.02.2018	1,73,54,39,280	1,73,54,39,280	Secured		Yes	1st Parri-Passu/ Exclusive Charge		46.57%	Nil	Nil	-	Nil	
2	Gujarat State Financial Corporation	Nil	16.02.2018	29,66,46,621	29,58,49,828	Secured		Yes	1st Parri-Passu		7.94%	Nil	Nil	7,96,793	Nil	
3	Technology Development Board	Nil	13.02.2018	24,78,68,595	24,78,68,595	Secured		Yes	Second Charge		6.65%	Nil	Nil	-	Nil	
4	Oriental Bank of Commerce	Nil	16.02.2018	43,13,81,360	43,13,81,360	Secured		Yes	2nd Parri-Passu		11.58%	Nil	Nil	-	Nil	
5	Andhra Bank	Nil	14.02.2018	1,01,59,80,132	1,01,59,80,132	Secured		Yes	2nd Parri-Passu		27.26%	Nil	Nil	-	Nil	
				3,72,73,15,988	3,72,65,19,195						100.00%					